

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/14444/2025 ARBP/62/2025	M/S. ANU ENTERPRISE VS MAHANADI COALFIELDS LIMITED,SAMBALPUR	RAJESH RANJAN SAHOO VS	// ( //
2	D-BLAPL/20596/2025 BLAPL/7227/2025	DASARATHI BISOYI @ RAMESH @ BISHU @ ROKY @ DASARATJO BISOI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	THAKURGARH /217 /2024 S.D.J.M.,ATHMALLIK(Anugul ) GR/0001073/2024
3	D-BLAPL/20803/2025 BLAPL/7228/2025	PINTU GOUDA @ PANDA GOUDA VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	KOTINANDA /162 /2025 J.M.F.C.,ASKA(Ganjam) GR/0000939/2025
4	D-BLAPL/20758/2025 BLAPL/7229/2025	MADHUSUDAN BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /289 /2025 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000106/2025
5	D-BLAPL/20819/2025 BLAPL/7230/2025	RUPAN KUMAR VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	SAMBALPUR SADAR /129 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000063/2025
6	D-BLAPL/20833/2025 BLAPL/7231/2025	BIJAYA KUMAR MOHAPATRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	//0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000064/2025
7	D-BLAPL/20762/2025 BLAPL/7232/2025	SUSIL KUMAR PANDA VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	VIGILANCE PS (BERHAMPUR) /9 /2025 SPECIAL JUDGE (VIG),BERHAMPUR(Ga GR/0000007/2025
8	D-BLAPL/20860/2025 BLAPL/7233/2025	BABULI @ PRAKASH BHOI VS STATE OF ODISHA	SOMJEET DAS VS	CHANDANPUR /15 /2024 AD-HOC A.D.J.,(FTSC),PURI(Puri) ST/0000018/2024
9	D-BLAPL/20765/2025 BLAPL/7234/2025	BUDU @ ISWAR SOLANKI VS STATE OF ODISHA	PRANAY KUMAR MAHARAJ VS	PADWA /119 /2024 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000096/2024
10	D-BLAPL/20610/2025 BLAPL/7235/2025	T. UTTAM DORA VS STATE OF ODISHA	BISWA RANJAN DAS VS	//0 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR 2(A)CC/0000051/2024
11	D-BLAPL/20868/2025 BLAPL/7236/2025	RAHUL JINDAL VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA TOWN /137 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPATNA CT/0000326/2025

## ORISSA HIGH COURT

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12	D-BLAPL/20660/2025 BLAPL/7237/2025	RATHEESH KUMAR @ RATHEESH VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	JAGDALPUR /78 /2025 S.D.J.M.,PADAMPUR(Bargarh ) GR/0000539/2025
13	D-BLAPL/20433/2025 BLAPL/7238/2025	PUNIT KUMAR VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	CYBER CRIME AND ECONOMIC OFFEN J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kend GR/0001174/2024
14	D-BLAPL/20873/2025 BLAPL/7239/2025	KANHEI PRADHAN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KODALA /373 /2024 A.D.J.,KODALA(Ganjam) ST/0000182/2024
15	D-BLAPL/20746/2025 BLAPL/7240/2025	SUKHARANJAN DAS VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /400 /2024 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000493/2024
16	D-BLAPL/20891/2025 BLAPL/7241/2025	SK. WASIUL ISLAM @ ROHAN VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	CYBER CRIME AND ECO. OFFENCE, CU PRESIDING OFFICER, DESIGNATED CO CT/0000006/2025
17	D-BLAPL/20398/2025 BLAPL/7242/2025	PARAMESWAR PANGI VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	CHITRAKONDA /15 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000006/2025
18	D-BLAPL/20866/2025 BLAPL/7243/2025	SANKAR NAIK VS STATE OF ODISHA	DUSHMANTA SAHOO VS	JAGANNATHA PRASAD /129 /2018 ASST. SESSIONS JUDGE, BHANJANAGA ST/0000120/2023
19	D-BLAPL/20404/2025 BLAPL/7244/2025	ANWAR HUSSAIN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BHUBANESWAR G.R.P.S. /105 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000315/2025
20	D-BLAPL/20755/2025 BLAPL/7245/2025	BHOLANATH MANDAL VS STATE OF ODISHA	AMLAN MOHANTY VS	BARBIL /170 /2025 SPECIAL JUDGE,CHAMPUA(Kendujhar) Spl/0000012/2025
21	D-BLAPL/20429/2025 BLAPL/7246/2025	SASHIKANT JENA VS STATE OF ODISHA	MD. GOLAM MADANI VS	BHADRAK RURAL /624 /2024 SPECIAL JUDGE (POCSO), BHADRAK(B Spl/0000086/2024
22	D-BLAPL/20436/2025 BLAPL/7247/2025	KISHORE ROUT VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	KOMNA PS /170 /2025 SPECIAL JUDGE,NAWAPARA(Nuapada ) SA/0000026/2025
23	D-BLAPL/20768/2025	SUBHAM BHUYAN	AMITAV TRIPATHY	KOTINANDA /152 /2025

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/07/2025

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	BLAPL/7248/2025	VS STATE OF ODISHA	VS	J.M.F.C.,ASKA(Ganjam) GR/0000878/2025
24	D-BLAPL/20438/2025 BLAPL/7249/2025	MANAS RANJAN SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	ODAGAON /165 /2025 J.M.F.C.,ODAGAON(Nayagarh ) GR/0000257/2025
25	D-BLAPL/20439/2025 BLAPL/7250/2025	SANIA @ TUSHARKANTA ROUT @ TUSAR KANTA ROUT VS STATE OF ODISHA	ARIJEET MISHRA VS	KHANDAPARA /165 /2025 J.M.F.C.,KHANDAPARA(Nayagarh ) GR/0000159/2025
26	D-BLAPL/20896/2025 BLAPL/7251/2025	A. SRIKANTA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	ASKA /319 /2025 J.M.F.C.,ASKA(Ganjam) GR/0000883/2025
27	D-BLAPL/20516/2025 BLAPL/7252/2025	NIBASINI SAHOO @ ASEI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /238 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K) TR/0000060/2025
28	D-BLAPL/20781/2025 BLAPL/7253/2025	SANJAY BAGH VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	SPL.TASK FORCE /13 /2024 A.D.J.,SONEPUR(Sonepur ) Spl/0000004/2024
29	D-BLAPL/20592/2025 BLAPL/7254/2025	SATYA NARAYAN SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /238 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K) TR/0000060/2025
30	D-BLAPL/20585/2025 BLAPL/7255/2025	MAMATA DEBARPALLI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	NARAYANPATNA /37 /2023 PRESIDING OFFICER,O.P.I.D. COURT,BE GR/0000004/2023
31	D-BLAPL/20925/2025 BLAPL/7256/2025	SANJAYA KUMAR VS STATE OF ODISHA	SURYAKANTA DASH VS	NANDAPUR /77 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000086/2025
32	D-BLAPL/20594/2025 BLAPL/7257/2025	ATANU KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /168 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K) TR/0000062/2025
33	D-BLAPL/20789/2025 BLAPL/7258/2025	GANESH. K. SETTY VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C.(III),CUTTACK(Cuttack) GR/0000353/2024
34	D-BLAPL/20825/2025 BLAPL/7259/2025	ABHISHEK KAHAR VS	AJIT KUMAR RAUT VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda)

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :14/07/2025

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35	D-BLAPL/20178/2025 BLAPL/7260/2025	STATE OF ODISHA BIDU @ BIRU TIRKEY VS STATE OF ODISHA	LALATENDU PAL VS	2(A)CC/0000016/2025 BIRMITRAPUR /123 /2019 AD-HOC A.D.J. (FTSC),ROURKELA(Sund ST/0000011/2020
36	D-BLAPL/20827/2025 BLAPL/7261/2025	BISWAJIT BEHERA @ VICKY VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	MOTANGA /188 /2025 SPECIAL JUDGE,DHENKANAL(Dhenkan Spl/0000006/2025
37	D-BLAPL/18551/2025 BLAPL/7262/2025	SADANANDA ROUT VS STATE OF ODISHA	NIRANJAN PANDA VS	PANIKOILI /24 /2025 A.D.J.,JAJPUR ROAD(Jajapur ) ST/0000032/2025
38	D-BLAPL/19798/2025 BLAPL/7263/2025	DURGA MURMU VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	RAIBANIA /35 /2023 A.D.J.,JALESWAR(Baleshwar) ST/0000327/2023
39	D-BLAPL/20315/2025 BLAPL/7264/2025	PRASANTA PRADHAN @ PRASANT PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PURUSHOTTAMPUR /333 /2023 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),P GR/0000320/2023
40	D-BLAPL/19440/2025 BLAPL/7265/2025	DIBESH NAIK VS STATE OF ODISHA	LOKANATH NAIK VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000050/2025
41	D-BLAPL/20832/2025 BLAPL/7266/2025	PINTU @ MIHIR KUMAR SURYA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	JHARIGAM /88 /2025 J.M.F.C., JHARIGAON(Nabarangapur ) GR/0000087/2025
42	D-BLAPL/20961/2025 BLAPL/7267/2025	SURESH SUNA VS STATE OF ODISHA	ANITA SAHOO VS	SAINTALA /268 /2025 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000037/2025
43	D-BLAPL/20840/2025 BLAPL/7268/2025	MOHAMMAD KASIM VS STATE OF ODISHA	AMULYA RATNA PANDA VS	POTTANGI /48 /2023 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000047/2023
44	D-BLAPL/20346/2025 BLAPL/7269/2025	BASANTA NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BOLAGARH P.S. /328 /2024 J.M.F.C.,KHURDA(Khordha ) GR/0000987/2024
45	D-BLAPL/20857/2025 BLAPL/7270/2025	RAMA CHANDRA NAYAK @ TUTU @ RAM CHANDRA NAYAK VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	KHURDA ROAD G.R.P.S. /72 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000318/2025

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/07/2025

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46	D-BLAPL/20434/2025 BLAPL/7271/2025	SOUMYA RANJAN MOHAPATRA @ RAJA MALI VS STATE OF ODISHA	BISWAJIT MOHANTY VS	GANGAPUR (ASKA) /606 /2022 A.D.J.,ASKA(Ganjam) ST/0000035/2023
47	D-BLAPL/20553/2025 BLAPL/7272/2025	SESHADEBA GOCHHAYAT VS STATE OF ODISHA	DIPTI DHALL VS	PARJANG /264 /2025 J.M.F.C.,PARJANG(Dhenkanal) GR/0000323/2025
48	D-BLAPL/20658/2025 BLAPL/7273/2025	MOHAMMED FAIZ AHMED VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C.,CHHENDIPADA(Anugul ) GR/0001143/2024
49	D-BLAPL/20878/2025 BLAPL/7274/2025	RABI DAS VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KABISURYANAGAR /93 /2023 A.D.J.,KODALA(Ganjam) ST/0000104/2023
50	D-BLAPL/20880/2025 BLAPL/7275/2025	RIYAS M VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	NANDAPUR /76 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000085/2025
51	D-BLAPL/20851/2025 BLAPL/7276/2025	SISIR NAYAK @ SHISHIR NAYAK VS STATE OF ODISHA	BISWAJIT MOHANTY VS	KHALLIKOTE /478 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE GR/0001274/2025
52	D-BLAPL/19630/2025 BLAPL/7277/2025	AMIT GOCHHAYAT VS STATE OF ODISHA	DEBENDRA KUMAR DHAR VS	CYBER CRIME AND ECONOMIC OFFENCE, J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapada) GR/0001174/2024
53	D-BLAPL/20662/2025 BLAPL/7278/2025	KILLO JINU VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	CHITRAKONDA /211 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000197/2024
54	D-BLAPL/19782/2025 BLAPL/7279/2025	SANTOSH PATTANAIK @ PATANYK VS STATE OF ODISHA	PRATYUSHA NAIDU VS	SHERAGADA /479 /2023 A.D.J.,ASKA(Ganjam) ST/0000032/2024
55	D-BLAPL/20922/2025 BLAPL/7280/2025	PRADEEP KUMAR SAHOO @ PRADEEP SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ATHGARH /69 /2025 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Cuttack) CT/0000178/2025
56	D-BLAPL/19805/2025 BLAPL/7281/2025	ASHOK BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /147 /2025 J.M.F.C.,JALESWAR(Baleshwar) CT/0000164/2025
57	D-BLAPL/20908/2025	RANJAN KUMAR JENA @ RANJAN KU. JENA	JAYANTA KUMAR MAJHI	BASTA /171 /2020

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/7282/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000262/2020
58	D-BLAPL/20176/2025 BLAPL/7283/2025	KODIA @ KODANDA SINGH VS STATE OF ODISHA	MANORANJAN DAS VS	ANGUL TOWN /502 /2010 A.D.J.,ANGUL(Anugul ) CT/0000128/2011
59	D-BLAPL/20944/2025 BLAPL/7284/2025	INDRAMANI DEHURY VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	TANGI /131 /2023 1ST A.D.J., CUTTACK(Cuttack) ST/0000157/2024
60	D-BLAPL/20918/2025 BLAPL/7285/2025	BENUDHAR MOHANTY VS STATE OF ODISHA	BISWAJIT NAYAK VS	SINGLA /22 /2025 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000017/2025
61	D-BLAPL/20971/2025 BLAPL/7286/2025	PRAMOD RANA VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /153 /2025 S.D.J.M.,PADAMPUR(Bargarh ) GR/0000535/2025
62	D-BLAPL/20919/2025 BLAPL/7287/2025	NIRANJAN PRADHAN @ LILU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POLASARA PS /260 /2025 J.M.F.C.,POLSARA(Ganjam) GR/0000260/2025
63	D-BLAPL/20338/2025 BLAPL/7288/2025	DURYODHAN PASAYAT VS STATE OF ODISHA	PRAMOD KUMAR MISHRA VS	RAGHUNATHPALI /310 /2025 S.D.J.M.,PANPOSH(Sundargarh) GR/0001466/2025
64	D-BLAPL/19020/2025 BLAPL/7289/2025	BIJAYA PRADHAN VS STATE OF ODISHA	KHAGESWAR BEHERA VS	KODALA /335 /2025 SPECIAL JUDGE,KHALLIKOTE(Ganjam) Spl/0000013/2025
65	D-BLAPL/20421/2025 BLAPL/7290/2025	BRAJA MOHAN SAHU @ BRAJA VS STATE OF ODISHA	OM PRAKASH SAHU VS	BHANJANAGAR /597 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC GR/0001019/2025
66	D-BLAPL/20200/2025 BLAPL/7291/2025	BINU @ MONOJ MALLIK @ MALLICK VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	BALICHANDRAPUR /122 /2023 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000043/2023
67	D-BLAPL/20556/2025 BLAPL/7292/2025	BIKU @ BIKRAM PARIDA VS STATE OF ODISHA	KHAGESWAR BEHERA VS	KODALA /222 /2021 SPECIAL JUDGE,KHALLIKOTE(Ganjam) Spl/0000010/2021
68	D-BLAPL/20812/2025 BLAPL/7293/2025	RAMESH NAIK VS	OM PRAKASH SARAN VS	DHENKANAL SADAR /142 /2025 DISTRICT & SESSIONS JUDGE,DHENKANAL

**ORISSA HIGH COURT**

**CASES REGISTERED REPORT AS ON :14/07/2025**

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69	D-BLAPL/20569/2025 BLAPL/7294/2025	STATE OF ODISHA KULAMANI RANA VS	JAGABANDHU SAHU VS	CT/0000131/2025 S.P.(CID-CRL),CUTTACK /5 /2023 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Bolangir) GR/0000422/2023
70	D-BLAPL/20737/2025 BLAPL/7295/2025	STATE OF ODISHA MANAS BHOI VS	BIBHU PRASAD MOHANTY VS	SONEPUR /119 /2024 A.D.J.,SONEPUR(Sonepur ) Spl/0000014/2024
71	D-BLAPL/19060/2025 BLAPL/7296/2025	STATE OF ODISHA ARU SAHOO VS	KISHORE KUMAR MISHRA VS	TALABANIA /23 /2025 SPECIAL JUDGE (POCSO), PURI(Puri) TR/0000035/2025
72	D-BLAPL/20597/2025 BLAPL/7297/2025	STATE OF ODISHA SIBARAM POLEI VS	KHAGESWAR BEHERA VS	POLASARA PS /7 /2018 A.D.J.,KODALA(Ganjam) ST/0000101/2020
73	D-BLAPL/20742/2025 BLAPL/7298/2025	STATE OF ODISHA RILU BISHI VS	BIBHU PRASAD MOHANTY VS	SONEPUR /119 /2024 A.D.J.,SONEPUR(Sonepur ) Spl/0000014/2024
74	D-BLAPL/20760/2025 BLAPL/7299/2025	STATE OF ODISHA PRAKASH BEHERA VS	NITYANANDA PANDA VS	MADHUPATNA /144 /2025 SPECIAL JUDGE, CUTTACK(Cuttack) Spl/0000077/2025
75	D-BLAPL/20991/2025 BLAPL/7300/2025	STATE OF ODISHA SWAPNARANI SAHOO VS	DEBIDUTTA MOHAPATRA VS	DELANGA /183 /2025 J.M.F.C.,PIPILI(Puri) GR/0000445/2025
76	D-BLAPL/20757/2025 BLAPL/7301/2025	STATE OF ODISHA HARBAN @ HARWINDER SINGH VS	RAJIV KUMAR MAHANTA VS	KEONJHAR SADAR /99 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Keonjhar) GR/0000331/2025
77	D-CMAPL/24828/2025 CMAPL/206/2025	STATE OF ODISHA AJIT KUMAR KULDEEP VS	JAJATI KESHARI KHUNTIA VS	// (
78	D-CMAPL/27607/2025 CMAPL/207/2025	STATE OF ODISHA BASIRAM BIBI VS	ADV. VS	// (
79	D-CMP/27883/2025 CMP/1039/2025	BHAGABAT LAL MISHRA DILLIP KUMAR PATRA VS NARAYAN PATRA	SUVASHISH PATTANAIAK VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) CS/0001698/2013

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CMP/27877/2025 CMP/1040/2025	DHIREN PANI VS GOURI DEI	SWARUP RANJAN SINGH VS	// CIVIL JUDGE (SD),PURI(Puri) CS/0000323/2016
81	D-CMP/17823/2025 CMP/1041/2025	SUBRAT ACHARYA VS AFROZ BIBI	SANGITA MOHANTY VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kho CS/0002897/2021
82	D-CMP/27952/2025 CMP/1042/2025	SUSHAMA KUMARI JENA VS CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD.,BHUBANESWAR	SURAVI MOHANTY VS	// CIVIL JUDGE (JD),BHUBANESWAR(Kho IA/0000001/2025
83	D-CMP/27045/2025 CMP/1043/2025	SK. JALAUDDIN VS SK. MUKTAR	PRAVASH CHANDRA JENA VS	// CIVIL JUDGE (JD),JALESWAR(Baleshwar IA/0000026/2025
84	D-CMP/27716/2025 CMP/1044/2025	NALINI MOHAPATRA VS CHHAYAPATI JENA	BISWAMBAR MOHANTY VS	// CIVIL JUDGE (SD),JAJPUR(Jajapur ) CS/0000045/2024
85	D-CONTC/24548/2025 CONTC/3114/2025	MARKANDA SETH VS DEORANJAN KUMAR SINGH,IAS	ADV. VS	// () //
86	D-CONTC/26015/2025 CONTC/3115/2025	DR. BABITA PATRO VS ARVIND AGRAWAL, COMMNR. CUM P.SECY, HIGHER EDUCATION DEPT., ODISHA	ADV VS	// () //
87	D-CONTC/26211/2025 CONTC/3116/2025	CHHABIRANI NAYAK VS SONAMIKA RAY,OES	NIHAL RATH VS	// () //
88	D-CONTC/26213/2025 CONTC/3117/2025	PURNAMI BHOI VS KAILASH CHANDRA DAS,ORS	ADV. VS	// () //
89	D-CONTC/26215/2025 CONTC/3118/2025	NILAMBAR PATEL VS KAILASH CHANDRA DAS,ORS	ADV. VS	// () //
90	D-CONTC/26216/2025 CONTC/3119/2025	MANGAL SINGH JAGAT VS KAILASH CHANDRA DAS,ORS	ADV. VS	// () //
91	D-CONTC/26221/2025	KHAGA NIAL	ADV.	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/3120/2025	VS KAILASH CHANDRA DAS,ORS	VS	0 //
92	D-CONTC/26224/2025 CONTC/3121/2025	JAMUNA JAGAT VS KAILASH CHANDRA DAS,ORS	ADV. VS	// 0 //
93	D-CONTC/26225/2025 CONTC/3122/2025	KUNU NIAL VS KAILASH CHANDRA DAS,ORS	ADV. VS	// 0 //
94	D-CONTC/26227/2025 CONTC/3123/2025	SUNAPHULA NIAL VS KAILASH CHANDRA DAS,ORS	ADV. VS	// 0 //
95	D-CONTC/26228/2025 CONTC/3124/2025	DAS PATEL VS KAILASH CHANDRA DAS,ORS	ADV. VS	// 0 //
96	D-CONTC/26229/2025 CONTC/3125/2025	DAMBARUDHAR JANEE VS KAILASH CHANDRA DAS,ORS	ADV. VS	// 0 //
97	D-CONTC/26230/2025 CONTC/3126/2025	SUNADHAR NIAL VS KAILASH CHANDRA DAS,ORS	ADV. VS	// 0 //
98	D-CONTC/26231/2025 CONTC/3127/2025	NABAT KATA VS KAILASH CHANDRA DAS,ORS	ADV. VS	// 0 //
99	D-CONTC/26247/2025 CONTC/3128/2025	CHITRU MAJHI VS KAILASH CHANDRA DAS,ORS	ADV. VS	// 0 //
100	D-CONTC/26252/2025 CONTC/3129/2025	BRUNDA NAG @ BRUNDABAN NAG VS KAILASH CHANDRA DAS,ORS	ADV. VS	// 0 //
101	D-CONTC/26258/2025 CONTC/3130/2025	KHARAT NIAL VS KAILASH CHANDRA DAS,ORS	ADV. VS	// 0 //
102	D-CONTC/26770/2025 CONTC/3131/2025	PRAVAKAR NAYAK VS	JAJATI KESHARI KHUNTIA VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		DR.SUSANTA KUMAR PANDA,OCS I		//
103	D-CONTC/26864/2025 CONTC/3132/2025	DR.SAHADEV SWAIN VS ARVIND AGARWAL,IAS	ADV. VS	// 0 //
104	D-CONTC/26869/2025 CONTC/3133/2025	BISHNU NAIK VS SHALINI PANDIT,IAS	ADV. VS	// 0 //
105	D-CONTC/26890/2025 CONTC/3134/2025	JAYANTA KUMAR ROUT VS PRATHMESH ARVIND RAJESIRKE,IAS	ADV. VS	// 0 //
106	D-CONTC/26891/2025 CONTC/3135/2025	JAYANTA KUMAR ROUT VS PRATHMESH ARVIND RAJESIRKE,IAS	ADV. VS	// 0 //
107	D-CONTC/26894/2025 CONTC/3136/2025	JAYANTA KUMAR ROUT VS PRATHMESH ARVIND RAJESIRKE,IAS	ADV. VS	// 0 //
108	D-CONTC/26897/2025 CONTC/3137/2025	JAYANTA KUMAR ROUT VS PRATHMESH ARVIND RAJESIRKE,IAS	ADV. VS	// 0 //
109	D-CONTC/26900/2025 CONTC/3138/2025	AKSHAYA KUMAR JENA VS SALINI PANDIT,IAS	SANJIB KUMAR RATH VS	// 0 //
110	D-CONTC/26904/2025 CONTC/3139/2025	BASANTA BARIK VS SALINI PANDIT,IAS	SANJIB KUMAR RATH VS	// 0 //
111	D-CONTC/26906/2025 CONTC/3140/2025	NIRAKAR SAMAL VS SALINI PANDIT,IAS	SANJIB KUMAR RATH VS	// 0 //
112	D-CONTC/27319/2025 CONTC/3141/2025	PRASANT BESHRA VS PAWAR SACHIN PRAKASH,IAS	ADV VS	// 0 //
113	D-CONTC/26913/2025 CONTC/3142/2025	PRAFULLA KUMAR BARIK VS SALINI PANDIT,IAS	SANJIB KUMAR RATH VS	// 0 //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CONTC/26981/2025 CONTC/3143/2025	RABISANKAR SAHU VS GOURAV SHIVAJI ISALWAR, COLLECTOR AND D.M, BOLANGIR	ADV. VS	// 0 //
115	D-CONTC/26990/2025 CONTC/3144/2025	MAA CHANDI WOMEN SELF HELP GROUP, PURI VS CHANCHAL RANA, COLLECTOR, PURI	ADV VS	// 0 //
116	D-CONTC/26998/2025 CONTC/3145/2025	MANOJ KUMAR DASH VS SALINI PANDIT, COMMNR.-CUM-SECY., S AND M.E DEPT., ODISHA	ADV. VS	// 0 //
117	D-CONTC/27049/2025 CONTC/3146/2025	SABITA MOHANTY VS KALI PRASANNA MOHAPATRA, IAS	ADV. VS	// 0 //
118	D-CONTC/27051/2025 CONTC/3147/2025	MADAN MOHAN SWAIN VS ABHIMANYU SAHOO, B.E.O, KABISURYANAGAR, GANJAM	ADV. VS	// 0 //
119	D-CONTC/27061/2025 CONTC/3148/2025	PRAKASH CHANDRA POLLEYI VS ABHIMANYU SAHOO, B.E.O, KABISURYANAGAR, GANJAM	ADV. VS	// 0 //
120	D-CONTC/27068/2025 CONTC/3149/2025	BAPUNBHAI PRADHAN VS PRADEEP KUMAR NAG, DIST. EDUCATION OFFICER, BOLANGIR	ADV. VS	// 0 //
121	D-CONTC/27069/2025 CONTC/3150/2025	SUSANTA KUMAR SAHU VS MINARANI MANGAL, DIST. EDUCATION OFFICER, SUBARNAPUR	ADV. VS	// 0 //
122	D-CONTC/27550/2025 CONTC/3151/2025	SUDEI @ SUDARSAN BEHERA VS BIKRAM KESHARI NAYAK, O.A.S.	ADV. VS	// 0 //
123	D-CONTC/26872/2025 CONTC/3152/2025	BISHNU NAIK VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
124	D-CONTC/27646/2025 CONTC/3153/2025	BALAKRISHNA BEHERA VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// 0 //
125	D-CRLA/19705/2025	MEJO@SK.MOHIT	DUSHMANTA SAHOO	JAJPUR ROAD /3 /2016

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLA/809/2025	VS STATE OF ODISHA	VS	AD-HOC A.D.J(FTSC-II),JAJPUR(Jajapur ) Spl/000003/2016
126	D-CRLA/20129/2025 CRLA/810/2025	BAMA@RUPESH RANA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	BOLANGIR SADAR /263 /2023 1ST A.D.J.-CUM-PO,CHILDRENS COURT SC/0000031/2024
127	D-CRLA/20687/2025 CRLA/811/2025	PATITAPABAN MISHRA VS STATE OF ODISHA	AMIYA KUMAR MOHANTY(A) VS	RAGHUNATHPUR /256 /2024 A.D.J.,JAGATSINGHPUR(Jagatsinghapur ) CT/0000098/2025
128	D-CRLA/20841/2025 CRLA/812/2025	MANOJ KUMAR SINGH VS STATE OF ODISHA	GOURI MOHAN RATH VS	BHARATPUR PS /202 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000202/2025
129	D-CRLA/17539/2025 CRLA/813/2025	BAYA@SATYABRATA DAS VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	ANGUL TOWN /140 /2015 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000050/2015
130	D-CRLA/20620/2025 CRLA/814/2025	AMBUJA DEVI VS STATE OF ODISHA(VIG.)	BHABANI SHANKAR DASPARIDA VS	SAMBALPUR VIGILANCE /73 /2009 SPECIAL JUDGE(VIG),BARGARH(Bargar CT/0000038/2010
131	D-CRLA/20973/2025 CRLA/815/2025	ALEKHA SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	PAIKMAL /88 /2025 A.D.J.,PADAMPUR(Bargarh ) Spl/0000022/2025
132	D-CRLMA/17699/2025 CRLMA/96/2025	MAHIRAM TANTY VS STATE OF ODISHA	SWARAJ PATEL VS	SUNDARGARH TOWN /198 /2012 DISTRICT & SESSIONS JUDGE,SUNDER CRA/0000011/2025
133	D-CRLMA/17702/2025 CRLMA/97/2025	PRAMOD TANTY VS STATE OF ODISHA	SWARAJ PATEL VS	SUNDARGARH TOWN /198 /2012 DISTRICT & SESSIONS JUDGE,SUNDER CRA/0000012/2025
134	D-CRLMC/19796/2025 CRLMC/2519/2025	POOJA NAYAK VS STATE OF ODISHA(VIG.)	MANOJ KUMAR MOHANTY VS	SAMBALPUR VIGILANCE /65 /2019 SPL.JUDGE(VIG.),SAMBALPUR(Sambalp GR/0000029/2019
135	D-CRLMC/19999/2025 CRLMC/2520/2025	LAXMIPRASAD ACHARY VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BORIGUMMA /102 /2024 J.M.F.C.,BORIGUMMA(Koraput) GR/0000169/2024
136	D-CRLMC/20074/2025 CRLMC/2521/2025	GHANASHYAM MISHRA VS	SANKET KANUNGO VS	TIHIDI /428 /2019 S.D.J.M.,BHADRAK(Bhadrak )

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLMC/20084/2025 CRLMC/2522/2025	STATE OF ODISHA TARUN MEHTA VS JALVIJAY VEDI	PRASANTA KUMAR NANDA VS	GR/0001818/2019 NAYAPALLI P.S. /283 /2016 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0003781/2016
138	D-CRLMC/20114/2025 CRLMC/2523/2025	DEBASISH PATEL @ DEBASIS PATEL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHANDAHANDI /135 /2022 ASST. SESSIONS JUEGE,UMERKOTE(Na CT/0000032/2023
139	D-CRLMC/20395/2025 CRLMC/2524/2025	TAPAS KUMAR JENA VS STATE OF ODISHA	BRUNDABAN ROUT VS	//0 S.D.J.M.,BHUBANESWAR(Khordha ) ICC/0005030/2021
140	D-CRLMC/20130/2025 CRLMC/2525/2025	RAJESH KUMAR KAR VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	DHANUPALI /40 /2016 DISTRICT & SESSIONS JUDGE,SAMBAL ST/0000319/2016
141	D-CRLMC/20169/2025 CRLMC/2526/2025	SIDDHANTA BALIARSINGH VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	FATEGARH /237 /2023 JUVENILE JUSTICE BOARD,NAYAGARI JJC/0000028/2023
142	D-CRLMC/20181/2025 CRLMC/2527/2025	MAKAL SHRINU@KRISHNA@M.SRINU VS STATE OF ODISHA	SARADA PRASAD DASH VS	JEYPORE TOWN /252 /2016 A.D.J.,JEYPORE(Koraput) CT/0000020/2017
143	D-CRLMC/20241/2025 CRLMC/2528/2025	GIRIDHAR GOUDA VS STATE OF ODISHA	RAJIB LOCHAN PATTANAIAK VS	TENTULIKHUNTI /32 /2020 SPECIAL JUDGE(POCSO), NABARANGP TR/0000262/2020
144	D-CRLMC/20317/2025 CRLMC/2529/2025	KUNIA @ TOFAN MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	//0 C.J.M.,KENDRAPARA(Kendrapara ) ST/0000095/2011
145	D-CRLMC/20445/2025 CRLMC/2530/2025	KEDAR DAS VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	BADABAZAR /79 /2007 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000612/2007
146	D-CRLMC/20495/2025 CRLMC/2531/2025	RAJENDRA MALLIK @ RAJENDRA KUMAR MALIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	GANGAPUR (ASKA) /278 /2022 A.D.J.,ASKA(Ganjam) ST/0000003/2023
147	D-CRLMC/20535/2025 CRLMC/2532/2025	RAJU NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /49 /2014 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0000213/2014

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CRLMC/20552/2025 CRLMC/2533/2025	ABDUL KAYOUM KHAN@ABDUL KAYAM KHAN VS STATE OF ODISHA	RASHMIKANTA MAHALIK VS	LAXMISAGAR P.S. /110 /2024 J.M.F.C.,BHUBANESWAR(Khordha ) CT/0000244/2024
149	D-CRLMC/20247/2025 CRLMC/2534/2025	BISWANATH SAHOO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	ANANDAPUR /33 /2011 S.D.J.M.-CIVIL JUDGE (JD),ANANDPUR GR/0000175/2011
150	D-CRLMC/20590/2025 CRLMC/2535/2025	KULDIP KUMAR AGRAWAL VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	/ /0 J.M.F.C.(IV),BHUBANESWAR(Khordha ) ICC/0004530/2023
151	D-CRLMC/20375/2025 CRLMC/2536/2025	AKASH SAHOO@AKASHA SAHOO VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	DHENKANAL SADAR /225 /2020 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000645/2020
152	D-CRLMC/20605/2025 CRLMC/2537/2025	PRIYANSHU BARIK@PRIYANSU BARIK VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	MAHABIROD /61 /2025 SPECIAL JUDGE(POCSO), DHENKANAL Spl/0000015/2025
153	D-CRLMC/15259/2025 CRLMC/2538/2025	MANISHA AGRAWAL VS STATE OF ODISHA	DIPANKAR ACHARYA VS	BALIAPANDA /22 /2021 J.M.F.C.,PURI(Puri) GR/0000483/2021
154	D-CRLMC/16550/2025 CRLMC/2539/2025	AJIT SAHU VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	NIHALPRASAD /92 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000230/2025
155	D-CRLMC/20629/2025 CRLMC/2540/2025	DIPAK PALEI@DEEPAK KUMAR PALEI VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	KEONJHAR TOWN /424 /2016 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR GR/0001737/2016
156	D-CRLMC/20635/2025 CRLMC/2541/2025	SK.FURKAN@SK.FURO VS STATE OF ODISHA	SURYASNATA MOHAPATRA VS	BALASORE TOWN /92 /2025 S.D.J.M.,BALASORE(Baleshwar) CT/0001273/2025
157	D-CRLMC/19619/2025 CRLMC/2542/2025	BANABIHARI DAS VS STATE OF ODISHA	AJIT CHANDRA MOHAPATRA VS	MAHILA P.S. BUXIBAZAR /20 /2018 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000431/2018
158	D-CRLMC/20671/2025 CRLMC/2543/2025	GAJENDRA DAS VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	BHADRAK RURAL /132 /2023 S.D.J.M.,BHADRAK(Bhadrak ) ICC/0000051/2024
159	D-CRLMC/20849/2025	MANOJ KUMAR MALLIK	ABHISIDDHANTA SAHOO	PURI SADAR /168 /2015

**ORISSA HIGH COURT**

**CASES REGISTERED REPORT AS ON :14/07/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/2544/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE, PURI(Puri) TR/0000166/2016
160	D-CRLMC/20858/2025 CRLMC/2545/2025	NILAMANI BILAS VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	// CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR
161	D-CRLMC/19733/2025 CRLMC/2546/2025	DEBABRAT PARIKSHYA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	ICC/0000004/2024 EOW,BHUBANESWAR /6 /2017 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0001369/2017
162	D-CRLMC/20808/2025 CRLMC/2547/2025	UTTAM KUMAR PANIGRAHI VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	GOLANTHARA (BERHAMPUR) /359 /202 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0001210/2023
163	D-CRLMC/19826/2025 CRLMC/2548/2025	SANTOSH KUMAR PARIDA VS STATE OF ODISHA	PARTHA MUKHERJI VS	LINGARAJ P.S. /328 /2024 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0001122/2024
164	D-CRLMC/20180/2025 CRLMC/2549/2025	SURYAKANTA MOHANTY VS ELLORA PATNAIK	BISWARANJAN DALAI VS	MAHILA (BERHAMPUR) /29 /2021 S.D.J.M.,BERHAMPUR(Ganjam) MIS.CASE/0000206/2020
165	D-CRLMP/20681/2025 CRLMP/843/2025	BANAMALI SAHOO VS STATE OF ODISHA	JYOTI PATNAIK VS	//0 ()
166	D-CRLMP/20379/2025 CRLMP/844/2025	ITIKANTA MAHALIK VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	//0 ()
167	D-CRLMP/20525/2025 CRLMP/845/2025	MAMATA BEHERA VS STATE OF ODISHA	JAYADEBA BEHERA VS	// TANGI (KHURDA) /313 /2025 ()
168	D-CRLMP/20399/2025 CRLMP/846/2025	DEEPAK RANJAN PRADHAN VS PRATICHI SAMAL	PRASANT KUMAR NAYAK VS	//0 JUDGE, FAMILY COURT, BHADRAK(Bh Ctp/0000192/2022
169	D-CRLMP/20974/2025 CRLMP/847/2025	SURYAMANI TRIPATHY VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	KHANDAGIRI P.S. /331 /2021 ()
170	D-CRLREV/14864/2025 CRLREV/364/2025	SAROJ KUMAR PATI VS	SURYASNATA MOHAPATRA VS	// //0 DISTRICT & SESSIONS JUDGE,BALASO

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-CRLREV/18622/2025 CRLREV/365/2025	SONALI TRIPATHY BHABANI KISHAN VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	CRA/0000025/2024 TELKOI /279 /2024 A.D.J.,KEONJHAR(Kendujhar) CRA/0000006/2025
172	D-CRLREV/19944/2025 CRLREV/366/2025	RAMESH CHANDRA TRIPATHY VS STATE OF ODISHA(VIG.)	BHABANI SHANKAR DASPARIDA VS	BALASORE VIGILANCE /30 /2003 SPECIAL JUDGE, VIGILANCE, BARIPADA GR/0000030/2003
173	D-CRLREV/20054/2025 CRLREV/367/2025	SUBASH CHANDRA NAYAK VS STATE OF ODISHA(VIG.)	NIRA SUNDAR PANDA VS	BALASORE VIGILANCE /41 /2012 SPL.JUDGE (VIG),BALASORE(Baleshwar) TR/0000010/2015
174	D-CRLREV/20366/2025 CRLREV/368/2025	RABINDRA SAHOO VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	NARASINGHPUR /20 /2025 J.M.F.C.,NARASINGHPUR(Cuttack) MIS.CASE/0000023/2025
175	D-FAO/27697/2025 FAO/321/2025	MANAGING COMMITTEE OF UMA ARJUN GIRLS HIGH SCHOOL, CHATAR, BALASORE VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBANESWAR Gia/0000379/2017
176	D-MACA/25893/2025 MACA/788/2025	RAKESH KUMAR DAS VS AKHYAYA KUMAR SWAIN	PRADEEP KUMAR MISHRA VS	// III M.A.C.T.,BHUBANESWAR(Khordha ) Mac/0000258/2018
177	D-MACA/25906/2025 MACA/789/2025	DEEPALI MISHRA VS SANDEEP ROUSTRAY	PRADEEP KUMAR MISHRA VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000046/2022
178	D-MACA/25869/2025 MACA/790/2025	PUSPALATA DAS VS M/S. L.G. CONSTRUCTIONS, BBSR	PRADEEP KUMAR MISHRA VS	// 9TH M.A.C.T., BHUBANESWAR(Khordha) Mac/0000128/2022
179	D-MACA/25931/2025 MACA/791/2025	JEMAMANI BARIK VS NIRUPAMA BEHERA	JAGABANDHU SAHU VS	// 4TH M.A.C.T.,BOLANGIR(Balangir) Mac/0000089/2022
180	D-MACA/25908/2025 MACA/792/2025	PRADEEP NAYAK VS PATRIK BIR	PRADEEP KUMAR MISHRA VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000073/2021
181	D-MACA/25899/2025 MACA/793/2025	PRATIMA BASTIA VS USHARANI SAHU	PRADEEP KUMAR MISHRA VS	// 9TH M.A.C.T., BHUBANESWAR(Khordha) Mac/0000215/2018

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-MACA/26142/2025 MACA/794/2025	PRAFULLA KUMAR DASH VS SARAT KUMAR SARANGI	PRADEEP KUMAR MISHRA VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0000349/2009
183	D-MACA/26942/2025 MACA/795/2025	SANJU LENKA VS MAYADHAR SAMAL	PRADEEP KUMAR MISHRA VS	// III M.A.C.T.,TALCHER(Anugul ) Mac/0000012/2015
184	D-MACA/25902/2025 MACA/796/2025	GHANSYAM PRUSTY VS BRANCH MANAGER, LIC OF INDIA , KHURDA	PRADEEP KUMAR MISHRA VS	// III M.A.C.T.,BHUBANESWAR(Khordha ) Mac/0000379/2011
185	D-MACA/27038/2025 MACA/797/2025	S.K.TAHER ALI VS RASHMI RANJAN MUDULI	SUSANT KUMAR MOHANTY VS	// II MACT,CUTTACK(Cuttack) MIS.CASE/0000262/2017
186	D-MACA/25914/2025 MACA/798/2025	THE DIVISIONAL MANAGER, NATIONAL INSURANCE COMPANY LTD. ,CUTTACK VS BANITA PARIDA	SUBRAT SATPATHY VS	// 3RD M.A.C.T., JAGATSINGHPUR(Jagatsir) Mac/0000408/2015
187	D-MACA/27334/2025 MACA/799/2025	D.M., NEW INDIA ASSURANCE CO.LTD., ROURKELA VS SREERAJ RANJAN	SAUMEDRA KUMAR GHOSE VS	// 2ND A.D.J.,ROURKELA(Sundargarh) Mac/0000159/2021
188	D-MACA/27872/2025 MACA/800/2025	RASHMI RANJAN PARIDA VS LAXMAN KUMAR PATI	KARUNAKAR DAS VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0001025/2013
189	D-MACA/25935/2025 MACA/801/2025	RADHESHYAM BISI VS NIRUPAMA BEHERA	JAGABANDHU SAHU VS	// 4TH M.A.C.T.,BOLANGIR(Balangir) Mac/0000006/2021
190	D-MACA/26602/2025 MACA/802/2025	RAJENDRA KUMAR NATH VS NAVIN CHANDRA CHOBISA	PRADEEP KUMAR MISHRA VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal) Mac/0000123/2023
191	D-MACA/24099/2025 MACA/803/2025	D.M.,ORIENTAL INSURANCE CO. LTD.,SAMBALPUR VS JYOTSNA NAIK	SMARAJIT PRADHAN VS	// I MACT,KEONJHAR(Kendujhar) Mac/0000211/2021
192	D-MACA/26735/2025 MACA/804/2025	JHILURANI DASH VS CHANDAN KUMAR MOHAPATRA	BISHNU BRATA SINGH VS	// 1ST M.A.C.T.,BHADRAK(Bhadrak ) Mac/0000144/2020
193	D-MACA/24106/2025	D.M., ORIENTAL INSURANCE CO. LTD.,SUNDARGARH	SMARAJIT PRADHAN	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	MACA/805/2025	VS GOURA CHANDRA NAIK	VS	4TH M.A.C.T. KEONJHAR(Kendujhar) Mac/0000036/2017
194	D-MACA/27033/2025 MACA/806/2025	BISWAJIT BARIK VS KISHORE KUMAR MOHAPATRA	SUSANT KUMAR MOHANTY VS	// 1ST M.A.C.T.,BHADRAK(Bhadrak ) Mac/0000186/2021
195	D-MACA/27318/2025 MACA/807/2025	NATIONAL INSURANCE CO.LTD., ANGUL VS SARAT SAHU	SANTOSH KUMAR MOHANTY VS	// 1ST M.A.C.T., ANGUL(Anugul ) Mac/0000149/2019
196	D-MACA/27684/2025 MACA/808/2025	KRUSHNA BISWAL VS KAPURCHAN MANI	DHANANJAYA MUND VS	// 1ST M.A.C.T., BHAWANIPATNA(Kalahan Mac/0000023/2023
197	D-MATA/27816/2025 MATA/266/2025	DEEPAK KUMAR SAHOO VS AMBIKA BISWAL	PRAMOD KUMAR SAHOO VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000040/2024
198	D-OTAPL/17028/2025 OTAPL/67/2025	COMMISSIONER OF CUSTOMS (PREVENTIVE),BHUBANESWAR VS M/S. VEDANTA LTD.	TUSHAR KANTI SATAPATHY,SR.S.C VS	// ( //
199	D-RPFAM/27421/2025 RPFAM/189/2025	NILAKANTHA MEHER VS PRATIMA MEHER	BISWAJIT RANJAN TRIPATHY VS	// JUDGE, FAMILY COURT, BOUDH(Baudh Crp/0000036/2019
200	D-RPFAM/27949/2025 RPFAM/190/2025	APURBA RANJAN MOHANTY VS KRISNA GANTAYAT	SUJATA JENA VS	// JUDGE FAMILY COURT,BHUBANESWA Crp/0000146/2021
201	D-RSA/26871/2025 RSA/345/2025	BASANTA KUMAR MISHRA VS SRIMAT SWAMY SHANKARANANDA SARASWATY	DEBASIS MISHRA VS	// DISTRICT & SESSIONS JUDGE,PURI(Pur RFA/0000068/2019
202	D-RSA/27201/2025 RSA/346/2025	PRAMILA SWAIN VS SATYABHAMA PARIDA	MANORANJAN MISHRA VS	// DISTRICT & SESSIONS JUDGE,JAGATSI RFA/0000029/2024
203	D-RSA/27813/2025 RSA/347/2025	SECRETARY ODISHA BHOODAN YAGNYA SAMITI, BHUBANESWAR VS KANHU CHARAN PARAMANIK	DWARIKA PRASAD MOHANTY VS	// DISTRICT & SESSIONS JUDGE,BALASO RFA/0000143/2024
204	D-RVWPET/27948/2025 RVWPET/176/2025	MANOJ KUMAR PUTHAL VS	SWARUP KUMAR PATNAIK VS	// (

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-SAO/27044/2025 SAO/10/2025	SURENDRA PUTHAL RUKSANA BANU VS YUNUS BUX	SANTOSH KUMAR ROUT VS	// // A.D.J.,SALIPUR(Cuttack) RFA/0000017/2024
206	D-STREV/25659/2025 STREV/10/2025	M/S. BINAYAK ALUMINUM, CUTTACK VS STATE OF ODISHA	KAJAL SAHOO VS	// JUDICIAL MEMBER, ODISHA SALES TA SA/0000091/2012
207	D-STREV/26160/2025 STREV/11/2025	M/S. PRABHU SPONGE PVT. LTD.,SUNDARGARH VS STATE OF ODISHA	ITISHREE TRIPATHY VS	// JUDICIAL MEMBER, ODISHA SALES TA SA/0000092/2020
208	D-STREV/26152/2025 STREV/12/2025	M/S. PRABHU SPONGE PRIVATE LIMITED.,SUNDARGARH VS STATE OF ODISHA	ITISHREE TRIPATHY VS	// () //
209	D-TRP(C)/27821/2025 TRP(C)/214/2025	MANORAMA MAHAKUD VS DHYANA KUMAR MAHAKUD	JAGAJIT PANDA VS	// JUDGE FAMILY COURT, KEONJHAR(Ke CP/0000121/2024
210	D-TRP(C)/26240/2025 TRP(C)/215/2025	SRIKANT AGRAWAL VS STATE OF ODISHA	LAXMI SHARMA VS	// CIVIL JUDGE (SD),BARGARH(Bargarh ) CS/0000195/2025
211	D-TRP(C)/26251/2025 TRP(C)/216/2025	GHANSHYAM AGRAWAL VS STATE OF ODISHA	LAXMI SHARMA VS	// CIVIL JUDGE (SD),BARGARH(Bargarh ) CS/0000198/2025
212	D-WA/20468/2025 WA/1090/2025	STATE OF ODISHA VS DURYODHAN PANDA	RAJANI BHUSAN MISHRA,A.G.A VS	// () //
213	D-WA/21553/2025 WA/1091/2025	STATE OF ODISHA VS BIJAYA KUMAR JENA	SUMAN PATTANAYAK,A.G.A VS	// () //
214	D-WA/21558/2025 WA/1092/2025	STATE OF ODISHA VS SAHADEV BEHERA	SUMAN PATTANAYAK,A.G.A VS	// () //
215	D-WA/21561/2025 WA/1093/2025	STATE OF ODISHA VS BANABIHARI DHAL	SURYA NARAYAN PATNAIK,A.G.A VS	// () //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WA/21568/2025 WA/1094/2025	STATE OF ODISHA VS PRATAP KISHORE MOHANTY	SUMAN PATTANAYAK,A.G.A VS	// 0 //
217	D-WA/21750/2025 WA/1095/2025	STATE OF ODISHA VS CHINTAMANI SATNAMI	SAROJ KUMAR JEE,A.G.A VS	// 0 //
218	D-WA/21754/2025 WA/1096/2025	STATE OF ODISHA VS LAXMAN RANA	DEBASHIS TRIPATHY,A.G.A VS	// 0 //
219	D-WA/21890/2025 WA/1097/2025	STATE OF ODISHA VS MURALI MANHIRA	DEBASISH TRIPATHY , A.G.A VS	// 0 //
220	D-WA/21892/2025 WA/1098/2025	STATE OF ODISHA VS BINOD MEHER	DEBASISH TRIPATHY, A.G.A VS	// 0 //
221	D-WP(C)/27631/2025 WP(C)/19265/2025	GOBINDA KHILLO VS COLLECTOR, KORAPUT	ARIJEET MISHRA VS	// 0 //
222	D-WP(C)/27629/2025 WP(C)/19266/2025	LINGA KANHAR VS COLLECTOR, KORAPUT	ARIJEET MISHRA VS	// 0 //
223	D-WP(C)/26143/2025 WP(C)/19267/2025	KESHAB CHANDRA NAYAK VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	// 0 //
224	D-WP(C)/26923/2025 WP(C)/19268/2025	MANOJ KUMAR NAYAK VS SASMITA KUMARI SENAPATI	VS	// 0 //
225	D-WP(C)/27094/2025 WP(C)/19269/2025	TALEMUN BIBI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
226	D-WP(C)/27577/2025 WP(C)/19270/2025	BALARAM PRADHAN VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
227	D-WP(C)/26983/2025	DR LAXMIDHAR BISWAL	RITURANJAN CHHOTARAY	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/19271/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/24453/2025 WP(C)/19272/2025	ABHIMANYU SWAIN VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
229	D-WP(C)/27575/2025 WP(C)/19273/2025	DUKHU KISAN VS STATE OF ODISHA	KABIR KUMAR JENA VS	// 0 //
230	D-WP(C)/26976/2025 WP(C)/19274/2025	KRUSHNA CHANDRA SAHOO VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
231	D-WP(C)/24464/2025 WP(C)/19275/2025	SUJAN MUDULI VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
232	D-WP(C)/27085/2025 WP(C)/19276/2025	AMARDEV NAYAK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
233	D-WP(C)/27003/2025 WP(C)/19277/2025	BRAJABANDHU SETHI VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	// 0 //
234	D-WP(C)/27088/2025 WP(C)/19278/2025	KRUSHANA PRASAD DAS VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
235	D-WP(C)/27371/2025 WP(C)/19279/2025	SUNIL KUMAR MOHANTA VS STATE OF ORISSA	DHANESWAR BEHERA VS	// 0 //
236	D-WP(C)/24481/2025 WP(C)/19280/2025	ANANTA CHARAN RANA VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
237	D-WP(C)/27574/2025 WP(C)/19281/2025	SWAPAN KRISHNA MANDAL VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
238	D-WP(C)/27167/2025 WP(C)/19282/2025	SATYAJIT PATTANAIAK VS	AMIYA KUMAR MISHRA VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/27478/2025 WP(C)/19283/2025	SANTOSH KUMAR PATTANAİK THE EXECUTIVE ENGINEER ELECTRICAL, TPNODL,BHADRAK VS M/S SHREE BIJAYA ICE PLANT,BHADRAK	SURESH CHANDRA DASH VS	// // 0 //
240	D-WP(C)/27505/2025 WP(C)/19284/2025	BIRENDRA MAHANTA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
241	D-WP(C)/25318/2025 WP(C)/19285/2025	HIMASHU SEKHAR SRICHANDAN VS STATE OF ODISHA	BISHNU PRASAD SARANGI VS	// 0 //
242	D-WP(C)/27722/2025 WP(C)/19286/2025	GRAM SURAKSHYA SAMITI , BASULEI VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //
243	D-WP(C)/27487/2025 WP(C)/19287/2025	NIRMAL PAL VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
244	D-WP(C)/26967/2025 WP(C)/19288/2025	MAHENDRA SAHOO VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
245	D-WP(C)/27508/2025 WP(C)/19289/2025	LATIKA BEJ VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
246	D-WP(C)/25412/2025 WP(C)/19290/2025	ASHOK KUMAR LENKA VS STATE OF ODISHA	TUSAR KANTI PRAHARAJ VS	// 0 //
247	D-WP(C)/27732/2025 WP(C)/19291/2025	UTTAM KUMAR BARIK VS COLLECTOR, JAGATSINGHPUR	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
248	D-WP(C)/27468/2025 WP(C)/19292/2025	M/S SAI CHEMICALS, GANJAM VS CHAIRMAN CUM MANAGING DIRECTOR, IDCO	LAXMAN PRADHAN VS	// 0 //
249	D-WP(C)/27506/2025 WP(C)/19293/2025	HRUSIKESH GAHIR VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/27046/2025 WP(C)/19294/2025	PRASANT NAYAK VS STATE OF ODISHA	PRAGNAYA NANDA PATTNAIK VS	// 0 //
251	D-WP(C)/27512/2025 WP(C)/19295/2025	RAJKISHORE JENA VS STATE OF ODISHA	PRANGYANANDA PATTANAIAK VS	// 0 //
252	D-WP(C)/27531/2025 WP(C)/19296/2025	PRAKASHINI MOHANTY VS STATE OF ODISHA	MANASI PANDA VS	// 0 //
253	D-WP(C)/27256/2025 WP(C)/19297/2025	MANJULA PARICHHA VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
254	D-WP(C)/25837/2025 WP(C)/19298/2025	SAHADEV BEHERA VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
255	D-WP(C)/27466/2025 WP(C)/19299/2025	M/S ADITYA CHEMICALS, GANJAM VS CHAIRMAN CUM MANAGING DIRECTOR, IDCO	LAXMAN PRADHAN VS	// 0 //
256	D-WP(C)/27570/2025 WP(C)/19300/2025	DR.SARAT KUMAR PARHI VS STATE OF ODISHA	SANJAY KUMAR DAS VS	// 0 //
257	D-WP(C)/27507/2025 WP(C)/19301/2025	KALAKAR MAHANTA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
258	D-WP(C)/26013/2025 WP(C)/19302/2025	JAY HANUMAN SHG GROUP RASALPUR, BALASORE VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
259	D-WP(C)/27571/2025 WP(C)/19303/2025	JAGANNATH PATRI VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
260	D-WP(C)/27648/2025 WP(C)/19304/2025	RAJIB LOCHAN PANDA VS SETTLEMENT OFFICER ,MAJOR SETTLEMENT OFFICER JOBRA, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //
261	D-WP(C)/27572/2025	HARAMOHAN SAHOO	BHASKAR CHANDRA PANDA	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/19305/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/27439/2025 WP(C)/19306/2025	SAIBANI BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //
263	D-WP(C)/26130/2025 WP(C)/19307/2025	SARAT CHANDRA DAS VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
264	D-WP(C)/27581/2025 WP(C)/19308/2025	SUVENDU SEKHAR ROUT VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
265	D-WP(C)/27265/2025 WP(C)/19309/2025	BHAGABAN PRADHAN VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
266	D-WP(C)/27438/2025 WP(C)/19310/2025	ASHOK KUMAR SETHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //
267	D-WP(C)/27266/2025 WP(C)/19311/2025	KASHMIR KHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
268	D-WP(C)/27259/2025 WP(C)/19312/2025	NIMAIN CHARAN BEHERA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
269	D-WP(C)/27231/2025 WP(C)/19313/2025	ANNAPURNA NAYAK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
270	D-WP(C)/27582/2025 WP(C)/19314/2025	GAGAN BIHARI BEURA VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
271	D-WP(C)/27274/2025 WP(C)/19315/2025	AJAYA KUMAR MAHAPATRA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
272	D-WP(C)/26150/2025 WP(C)/19316/2025	MALATI JENA VS	DIBYARANJAN BEHERA VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/27444/2025 WP(C)/19317/2025	STATE OF ODISHA KAILASH BISWAL VS	JYOTIRMAYA SAHOO VS	// // ()
274	D-WP(C)/27443/2025 WP(C)/19318/2025	STATE OF ODISHA ASHOK SWAIN VS	JYOTIRMAYA SAHOO VS	// // ()
275	D-WP(C)/27608/2025 WP(C)/19319/2025	STATE OF ODISHA BASANTI MUDULI VS	ARIJEET MISHRA VS	// // ()
276	D-WP(C)/27616/2025 WP(C)/19320/2025	COLLECTOR, KORAPUT BUTU MUDULI VS	ARIJEET MISHRA VS	// // ()
277	D-WP(C)/27510/2025 WP(C)/19321/2025	COLLECTOR, KORAPUT NANDA KISHORE BADAIAK VS	TUSAR KUMAR MISHRA VS	// // ()
278	D-WP(C)/26161/2025 WP(C)/19322/2025	STATE OF ODISHA K. MADHUSUDAN RAO VS	RAMANATH ACHARYA VS	// // ()
279	D-WP(C)/27636/2025 WP(C)/19323/2025	STATE OF ODISHA RAJU MUDULI VS	ARIJEET MISHRA VS	// // ()
280	D-WP(C)/27670/2025 WP(C)/19324/2025	COLLECTOR, KORAPUT NILIMA CHOUDHURY VS	BRAJA KISHOR PANDA VS	// // ()
281	D-WP(C)/26494/2025 WP(C)/19325/2025	STATE OF ODISHA SALILA DAS VS	SADASIVA PATRA (1) VS	// // ()
282	D-WP(C)/27707/2025 WP(C)/19326/2025	PARADEEP PORT TRUST, PARADIP PARMANAND NAYAK VS	GOURAV KUMAR ROY CHOUDHURY VS	// // ()
283	D-WP(C)/27437/2025 WP(C)/19327/2025	CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS BHARAT PATRA VS	JYOTIRMAYA SAHOO VS	// // ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/27477/2025 WP(C)/19328/2025	TAPAN CHANDRA DAS VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //
285	D-WP(C)/26826/2025 WP(C)/19329/2025	SUJEET KUMAR BEHERA VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //
286	D-WP(C)/27517/2025 WP(C)/19330/2025	KUNI @ TUNI NAYAK VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	// 0 //
287	D-WP(C)/25242/2025 WP(C)/19331/2025	BRAJA KISHORE DAS VS STATE OF ODISHA	SURENDRA KUMAR DAS VS	// 0 //
288	D-WP(C)/27485/2025 WP(C)/19332/2025	AKHAYA DALAI VS SATYANARAYAN ROUT	SUJATA DASH VS	// 0 //
289	D-WP(C)/27333/2025 WP(C)/19333/2025	SUBASH KUMAR DASH VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
290	D-WP(C)/27620/2025 WP(C)/19334/2025	KAILAS CHLALN VS COLLECTOR, KORAPUT	ARIJEET MISHRA VS	// 0 //
291	D-WP(C)/27316/2025 WP(C)/19335/2025	SATYAMAN BEHERA VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP, BBSR	KOUSIK ANANDA GURU VS	// 0 //
292	D-WP(C)/27787/2025 WP(C)/19336/2025	SUBHADARSHINI BHOL VS STATE OF ODISHA	SANGRAM SENAPATI VS	// 0 //
293	D-WP(C)/27624/2025 WP(C)/19337/2025	RADHA PANGI VS COLLECTOR, KORAPUT	ARIJEET MISHRA VS	// 0 //
294	D-WP(C)/27321/2025 WP(C)/19338/2025	CHUDAMANI PRUSETH VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
295	D-WP(C)/27627/2025	BATI DORA	ARIJEET MISHRA	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/19339/2025	VS	VS	0
		COLLECTOR, KORAPUT		//
296	D-WP(C)/26774/2025	GANESH TDSK PATTNAIK	SOUMYA MISHRA	//
	WP(C)/19340/2025	VS	VS	0
		STATE OF ODISHA		//
297	D-WP(C)/26821/2025	NAGABALI AGRO INDUSTRIES PVT. LTD., BBSR	DIPTI RANJAN BHOKTA	//
	WP(C)/19341/2025	VS	VS	0
		STATE OF ODISHA		//
298	D-WP(C)/24469/2025	SURESH CHANDRA MUDULI	BHASKAR CHANDRA PANDA	//
	WP(C)/19342/2025	VS	VS	0
		STATE OF ODISHA		//
299	D-WP(C)/27781/2025	KAMALA MALICK	SUDHIR KUMAR MALLICK	//
	WP(C)/19343/2025	VS	VS	0
		THE TAHASILDAR, KENDRAPARA		//
300	D-WP(C)/24470/2025	GOURANGA MUDULI	BHASKAR CHANDRA PANDA	//
	WP(C)/19344/2025	VS	VS	0
		STATE OF ODISHA		//
301	D-WP(C)/27528/2025	SOUBHAGYA RANJAN BARIK	DILLIP KUMAR MOHAPATRA	//
	WP(C)/19345/2025	VS	VS	0
		STATE OF ODISHA		//
302	D-WP(C)/26174/2025	PABITRA MOHAN SAHU	AJIT CHANDRA MOHAPATRA	//
	WP(C)/19346/2025	VS	VS	0
		STATE OF ODISHA		//
303	D-WP(C)/27873/2025	BIPINI KAR	BUDHIRAM DAS	//
	WP(C)/19347/2025	VS	VS	0
		STATE OF ODISHA		//
304	D-WP(C)/27535/2025	MIHIR KUMAR MISHRA	TUSHAR KANTA NAYAK	//
	WP(C)/19348/2025	VS	VS	0
		STATE OF ORISSA		//
305	D-WP(C)/26420/2025	NAROTTAM RAUL	MANORANJAN PADHI	//
	WP(C)/19349/2025	VS	VS	0
		STATE OF ODISHA		//
306	D-WP(C)/24471/2025	MAKARDHWAJ SAHOO	BHASKAR CHANDRA PANDA	//
	WP(C)/19350/2025	VS	VS	0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/26175/2025 WP(C)/19351/2025	STATE OF ODISHA RAJENDRA PRASAD OJHA VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD(TPCODL), BBSR	VISWAJEET MALLICK VS	// // 0 //
308	D-WP(C)/27782/2025 WP(C)/19352/2025	MANORANJITA BEHERA VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
309	D-WP(C)/27880/2025 WP(C)/19353/2025	DEBAJANI ROUTRAY VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
310	D-WP(C)/26063/2025 WP(C)/19354/2025	PRASANNA KUMAR PRADHAN VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //
311	D-WP(C)/27858/2025 WP(C)/19355/2025	BABITA BONDIA VS STATE OF ODISHA	SAVRAV TIBREWAL VS	// 0 //
312	D-WP(C)/27669/2025 WP(C)/19356/2025	PRUTHIRAJ MANIK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
313	D-WP(C)/26166/2025 WP(C)/19357/2025	HDB FINANCIAL SERVICES LTD., BBSR VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
314	D-WP(C)/27672/2025 WP(C)/19358/2025	ATULYA KUMAR NAYAK VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
315	D-WP(C)/26776/2025 WP(C)/19359/2025	M/S SUBHRA CHEMICALS,CTC VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION (IDCO),BBSR	PRAMOD KUMAR NAYAK VS	// 0 //
316	D-WP(C)/26148/2025 WP(C)/19360/2025	BABAJI JENA @ BABAJI CHARAN JENA VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	// 0 //
317	D-WP(C)/25848/2025 WP(C)/19361/2025	KANAKLATA NAYAK VS ADDITIONAL COMMISSIONER LAND RECORDS AND SETTLEMENT, CUTTACK- I, JAJPUR	UPENDRA KUMAR SAMAL VS	// 0 //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/27677/2025 WP(C)/19362/2025	ANUP KUMAR SINHA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
319	D-WP(C)/27969/2025 WP(C)/19363/2025	DHADESWAR SAHOO VS STATE OF ODISHA	DEBAKANTA MOHANTY VS	// 0 //
320	D-WP(C)/25162/2025 WP(C)/19364/2025	DR. NAMITA SATAPATHY VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
321	D-WP(C)/27678/2025 WP(C)/19365/2025	SHYAM SUNDAR NAYAK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
322	D-WP(C)/27977/2025 WP(C)/19366/2025	SUNIT KUMAR MISHRA VS STATE OF ODISHA	MITHUN DAS VS	// 0 //
323	D-WP(C)/26352/2025 WP(C)/19367/2025	KALYANI PANY VS STATE OF ODISHA	BIJAYALAXMI SAHOO VS	// 0 //
324	D-WP(C)/25808/2025 WP(C)/19368/2025	DILLIP KUMAR MAJHI VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
325	D-WP(C)/25806/2025 WP(C)/19369/2025	BIDYADHAR MALLICK VS STATE OF ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //
326	D-WP(C)/26800/2025 WP(C)/19370/2025	ODISHA CO-OPERATIVE TUSSAR AND SILK FEDERATIONLTD., BBSR VS THE JOINT LABOUR COMMISSIONER, BBSR	DURGA PRASANA DAS VS	// 0 //
327	D-WP(C)/27973/2025 WP(C)/19371/2025	SAROJ KUMAR PALLAI VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
328	D-WP(C)/26173/2025 WP(C)/19372/2025	BIKRAM SWAIN VS STATE OF ODISHA	VISWAJEET MALLICK VS	// 0 //
329	D-WP(C)/27968/2025	KANAK LATA GAHAN	SUSHANTA KUMAR MISHRA	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/19373/2025	VS STATE OF ORISSA	VS	0 //
330	D-WP(C)/24418/2025 WP(C)/19374/2025	BADRINARAYAN BARIK VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
331	D-WP(C)/26829/2025 WP(C)/19375/2025	PRAHALLAD CHANDRA SAHOO VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //
332	D-WP(C)/25804/2025 WP(C)/19376/2025	PRADIP KUMAR MAJHI VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
333	D-WP(C)/24555/2025 WP(C)/19377/2025	BIHARI LAL BARIK VS THE COLLECTOR, BOLANGIR	MANAS KUMAR CHAND VS	// 0 //
334	D-WP(C)/26844/2025 WP(C)/19378/2025	SAMBHU PRASAD PODHA VS STATE OF ODISHA	SHAMBHU CHARAN NATH SHARMA VS	// 0 //
335	D-WP(C)/22975/2025 WP(C)/19379/2025	GOURI NAIK VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	// 0 //
336	D-WP(C)/25794/2025 WP(C)/19380/2025	SANAMATI MADKAMI VS CHAIRMAN, NIOS	DEBASHISHA HOTA VS	// 0 //
337	D-WP(C)/27724/2025 WP(C)/19381/2025	NIHARIKA PANDA VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS	// 0 //
338	D-WP(C)/23781/2025 WP(C)/19382/2025	MAMATA DEI VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
339	D-WP(C)/26920/2025 WP(C)/19383/2025	DEBENDRA HIKAKA VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
340	D-WP(C)/26888/2025 WP(C)/19384/2025	SUJIT KUMAR SAHOO VS	SOUBHAGYA CHANDRA DEVDASH VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-WP(C)/27728/2025 WP(C)/19385/2025	STATE OF ODISHA BISHNUPADA GHOSH VS	LAXMIKANTA MOHANTY VS	// // ()
342	D-WP(C)/22791/2025 WP(C)/19386/2025	STATE OF ODISHA NALINI SAHOO VS	DILIP KUMAR SAHU VS	// // ()
343	D-WP(C)/27734/2025 WP(C)/19387/2025	STATE OF ODISHA BHARATI DALAI VS	SIDHARTH SHANKAR PADHY VS	// // ()
344	D-WP(C)/26918/2025 WP(C)/19388/2025	STATE OF ODISHA ANUJ KUMAR MOHAPATRA VS	SANKAR PRAASAD PANI VS	// // ()
345	D-WP(C)/27841/2025 WP(C)/19389/2025	STATE OF ODISHA NAROTTAM SAHOO VS	SAROJ KUMAR MISHRA VS	// // ()
346	D-WP(C)/24667/2025 WP(C)/19390/2025	STATE OF ODISHA RABINDRA PRADHAN VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
347	D-WP(C)/27738/2025 WP(C)/19391/2025	STATE OF ODISHA RENUBALA SAHU VS	ANAND PRAKASH DAS VS	// // ()
348	D-WP(C)/24669/2025 WP(C)/19392/2025	STATE OF ODISHA SUBASH KUMAR NAYAK VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
349	D-WP(C)/26355/2025 WP(C)/19393/2025	STATE OF ODISHA PITAMBER DASH VS	BIJAYALAXMI SAHOO VS	// // ()
350	D-WP(C)/27893/2025 WP(C)/19394/2025	STATE OF ODISHA NILAM KUMAR SWAIN VS	SUDEEP KUMAR SARANGI VS	// // ()
351	D-WP(C)/26956/2025 WP(C)/19395/2025	STATE OF ODISHA RAJ KISHORE NAIK @ NAYAK VS UNION OF INDIA	PRADEEP KUMAR DAS VS	// // () //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-WP(C)/23701/2025 WP(C)/19396/2025	JADUNATH SINGH VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
353	D-WP(C)/26811/2025 WP(C)/19397/2025	PRASANTA KUMAR MOHANTY VS ODISHA GRAMEEN BANK, GANDAMUNDA, BBSR	ABHAYA KUMAR SHARMA VS	// 0 //
354	D-WP(C)/27591/2025 WP(C)/19398/2025	AMULYA MOHANTY VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
355	D-WP(C)/27232/2025 WP(C)/19399/2025	PRADYOT KUMAR SAHOO VS STATE OF ODISHA	SANGRAM KUMAR SINGH VS	// 0 //
356	D-WP(C)/27741/2025 WP(C)/19400/2025	BIREN KUMAR SAHOO VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
357	D-WP(C)/26909/2025 WP(C)/19401/2025	NIRANJAN TRIPATHY VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// 0 //
358	D-WP(C)/27289/2025 WP(C)/19402/2025	SUNDARSINGH BARIHA VS STATE OF ODISHA	TRILOCHAN BARIK VS	// 0 //
359	D-WP(C)/25348/2025 WP(C)/19403/2025	PRASANTA KUMAR NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
360	D-WP(C)/27593/2025 WP(C)/19404/2025	SATYABANTA PRADHAN VS STATE OF ODISHA	SUDARSAN BEHERA VS	// 0 //
361	D-WP(C)/26912/2025 WP(C)/19405/2025	ADITYA NARAYAN PANDA VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// 0 //
362	D-WP(C)/27849/2025 WP(C)/19406/2025	JYOTIBALA RATH VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
363	D-WP(C)/27291/2025	TULARAM MAJHI	DHANANJAYA MUND	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/19407/2025	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/27865/2025 WP(C)/19408/2025	RAMANANDA MISHRA VS STATE OF ODISHA	SOUBHAGYA SUNDAR DAS VS	// 0 //
365	D-WP(C)/27025/2025 WP(C)/19409/2025	SATYANARAYAN PRASAD VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	// 0 //
366	D-WP(C)/25649/2025 WP(C)/19410/2025	KABIRAJ SETHI VS VICE-CHANCELLOR, VEER SURENDRA SAI UNIVERSITY OF TECHNOLOGY, BURLA, SAMBALPUR	SUBHADUTTA ROUSTRAY VS	// 0 //
367	D-WP(C)/27153/2025 WP(C)/19411/2025	THE DIVISIONAL MANAGER, I.C.I.C.I. LOMBARD GENERAL INSURANCE COMPANY, BBSR VS JUGNI MAJHI	ABSM ALI KHAN VS	// 0 //
368	D-WP(C)/27594/2025 WP(C)/19412/2025	DR.ASHOK KUMAR NANDA VS STATE OF ODISHA	SOUBHAGYA SUNDAR DAS VS	// 0 //
369	D-WP(C)/27869/2025 WP(C)/19413/2025	POOJA PRIYADARSANI VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
370	D-WP(C)/27537/2025 WP(C)/19414/2025	PURNIMA MOHANTY VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
371	D-WP(C)/27889/2025 WP(C)/19415/2025	RATNAKAR SENAPATI VS TP NORTHERN ODISHA DISTRIBUTION LIMITED, JAJPUR	BIDYALOK MOHAPATRA VS	// 0 //
372	D-WP(C)/27301/2025 WP(C)/19416/2025	HRUDAYA MAJHI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
373	D-WP(C)/27595/2025 WP(C)/19417/2025	MAHESH KUMAR PADHY @ PADHI VS MAHENDRA KUMAR PADHY	RASHMIKANTA MAHALIK VS	// 0 //
374	D-WP(C)/27519/2025 WP(C)/19418/2025	DEBAKANTA BEHERA VS	RABINDRA KUMAR PATNAIK VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-WP(C)/25872/2025 WP(C)/19419/2025	STATE OF ODISHA MANAGING COMMITTEE OF PURBA SAHI U.P.SCHOOL, BOLANG, BALASORE VS	KUNAL KUMAR SWAIN VS	// // 0
376	D-WP(C)/27525/2025 WP(C)/19420/2025	STATE OF ODISHA RAJA KISHORE JENA VS	DILLIP KUMAR MOHAPATRA VS	// // 0
377	D-WP(C)/27988/2025 WP(C)/19421/2025	STATE OF ODISHA SUKANTA DASH VS	SWAPNIL ROY VS	// // 0
378	D-WP(C)/27350/2025 WP(C)/19422/2025	BIJU PATNAIK NATIONALSTEEL INSTITUTE NIRUPAMA JENA VS	KUNAL KUMAR SWAIN VS	// // 0
379	D-WP(C)/27605/2025 WP(C)/19423/2025	STATE OF ODISHA GURI @ GOURI CHALAN VS	ARIJEET MISHRA VS	// // 0
380	D-WP(C)/27527/2025 WP(C)/19424/2025	COLLECTOR, KORAPUT SURESH CHANDRA SWAIN VS	DILLIP KUMAR MOHAPATRA VS	// // 0
381	D-WP(C)/27971/2025 WP(C)/19425/2025	STATE OF ODISHA NILAMANI BEHERA VS	AKSHAYA KUMAR JENA VS	// // 0
382	D-WP(C)/27659/2025 WP(C)/19426/2025	STATE TRANSPORT AUTHORITY, ODISHA, CUTTACK SUSHANT KUMAR JENA VS	SURESH KUMAR PANDA VS	// // 0
383	D-WP(C)/27975/2025 WP(C)/19427/2025	STATE OF ODISHA BRAJAMOHAN PATRA VS	SUSHANTA KUMAR MISHRA VS	// // 0
384	D-WP(C)/27755/2025 WP(C)/19428/2025	STATE OF ORISSA MADHUSMITA BHATTA VS	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// // 0
385	D-WP(C)/27976/2025 WP(C)/19429/2025	STATE OF ODISHA SARAT KUMAR KHANDA VS	AKSHAYA KUMAR JENA VS	// // 0
		THE SECRETARY, ODISHA SUB ORDINATE STAFF SELECTION COMMISSIONER (OSSSC), KHURDA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-WP(C)/27690/2025 WP(C)/19430/2025	AKSHYA @ AKSHAYA MISHRA VS STATE OF ODISHA	NIRMAL RANJAN ROUTRAY VS	// 0 //
387	D-WP(C)/27870/2025 WP(C)/19431/2025	DIBAKAR PATTANAIAK VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //
388	D-WP(C)/27666/2025 WP(C)/19432/2025	ABHIMANYU DASH VS ODISHA GRAMYA BANK, BBSR	SURENDRA KUMAR DASH VS	// 0 //
389	D-WP(C)/27775/2025 WP(C)/19433/2025	PADMA LOCHAN PANDA VS STATE OF ORISSA	MANOJA KUMAR KHUNTIA VS	// 0 //
390	D-WP(C)/27744/2025 WP(C)/19434/2025	HARISH CHANDRA DEHURY VS STATE OF ODISHA	BAIDHAR SAHOO VS	// 0 //
391	D-WP(C)/27776/2025 WP(C)/19435/2025	UMAKANTA MOHAPATRA VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //
392	D-WP(C)/27352/2025 WP(C)/19436/2025	MOULANA SK. ABDUL GANI VS STATE OF ODISHA	PRAGNAYANANDA PATTNAIK VS	// 0 //
393	D-WP(C)/27896/2025 WP(C)/19437/2025	SAROJ KUMAR TARAI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
394	D-WP(C)/27740/2025 WP(C)/19438/2025	BABULAL BISHI VS STATE OF ODISHA	BAIDHAR SAHOO VS	// 0 //
395	D-WP(C)/26902/2025 WP(C)/19439/2025	BHAJAMAN BEHERA VS SHREE JAGANNATH SANSKRIT VISHVAVIDYALAYA, PURI	SANJIB KUMAR RATH VS	// 0 //
396	D-WP(C)/27972/2025 WP(C)/19440/2025	NITYANANDA MOHAPATRA VS STATE OF ORISSA	SUSHANTA KUMAR MISHRA VS	// 0 //
397	D-WP(C)/27944/2025	TRIDENT ACADEMY OF TECHNOLOGY , BBSR	DEVI PRASAD DASH	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/19441/2025	VS STATE OF ODISHA	VS	0 //
398	D-WP(C)/26905/2025 WP(C)/19442/2025	DEBARAJ BISHOYI VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
399	D-WP(C)/27565/2025 WP(C)/19443/2025	M/S.BIGYAN CHOUDHURY, CUTTACK VS JOINT COMMISSIONER OF STATE TAX(APPEAL), CUTTACK	KAJAL SAHOO VS	// 0 //
400	D-WP(C)/27375/2025 WP(C)/19444/2025	FARIDA BEGUM VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
401	D-WP(C)/26434/2025 WP(C)/19445/2025	BIJAY LAXMI NAYAK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
402	D-WP(C)/27780/2025 WP(C)/19446/2025	ALIVA DAS VS BISWAJIT DAS	SURENDRA PRASAD BARIK VS	// 0 //
403	D-WP(C)/27560/2025 WP(C)/19447/2025	LUXMI TEA CO PRIVATE LTD, KOLKATA VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
404	D-WP(C)/27785/2025 WP(C)/19448/2025	M/S SARANGADHAR DAS, DHENKANAL VS THE JOINT COMMISSIONER OF STATE TAX, DHENKANAL CIRCLE	BHABANI PRASAD MOHANTY VS	// 0 //
405	D-WP(C)/27489/2025 WP(C)/19449/2025	SMRUTIRANJAN BISWAL VS STATE OF ODISHA	JAGAMOHAN PATTANAIAK VS	// 0 //
406	D-WP(C)/27538/2025 WP(C)/19450/2025	RABINARAYAN MISHRA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
407	D-WP(C)/27891/2025 WP(C)/19451/2025	RAMAKANTA NAYAK VS STATE OF ODISHA	BHABANI SANKAR DAS VS	// 0 //
408	D-WP(C)/27791/2025 WP(C)/19452/2025	ADIKANDA GOUDA VS	KAMALAKANTA NAYAK VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
409	D-WP(C)/27752/2025 WP(C)/19453/2025	STATE OF ODISHA BISWAJIT RATH VS	SASWATI MOHAPATRA VS	// // ()
410	D-WP(C)/27713/2025 WP(C)/19454/2025	STATE OF ODISHA ALL ODISHA REGISTRATION DEPARTMENT MINISTERIAL OFFICERS ASSOCIATION VS	MANOJ KUMAR KHUNTIA VS	// // ()
411	D-WP(C)/27541/2025 WP(C)/19455/2025	STATE OF ODISHA RABINARAYAN MISHRA VS	HRUDANANDA MOHAPATRA VS	// // ()
412	D-WP(C)/27915/2025 WP(C)/19456/2025	STATE OF ODISHA SANAI JANI VS	ARIJEET MISHRA VS	// // ()
413	D-WP(C)/27916/2025 WP(C)/19457/2025	COLLECTOR, KORAPUT BANAMALI HANTALA VS	ARIJEET MISHRA VS	// // ()
414	D-WP(C)/27542/2025 WP(C)/19458/2025	COLLECTOR, KORAPUT DURJYODHAN MAJHI VS	DHANANJAYA MUND VS	// // ()
415	D-ABLAPL/19707/2025 ABLAPL/8224/2025	STATE OF ODISHA ANUSOYA @ ANUSUYA SWAIN VS	MANOJ PANIGRAHI VS	// // PATTAMUNDAI /184 /2025 ()
416	D-ABLAPL/20821/2025 ABLAPL/8225/2025	STATE OF ODISHA AMAR RANJAN DAS VS	SAROJ RANJAN SUBUDHI VS	// // PAHALA /213 /2025 ()
417	D-ABLAPL/20083/2025 ABLAPL/8226/2025	STATE OF ODISHA GURU CHARAN SAHU VS	JANAKI KANTA MAHAPATRA VS	// // REAMAL /141 /2025 ()
418	D-ABLAPL/20826/2025 ABLAPL/8227/2025	STATE OF ODISHA BHULKU KISAN VS	AJIT KUMAR RAUT VS	// // //0 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS
419	D-ABLAPL/20548/2025 ABLAPL/8228/2025	STATE OF ODISHA GANESH CHANDRA BARIK @ BABU VS	PRASANT KUMAR BARIK VS	2(A)CC/0000421/2025 SABARANG /125 /2025 () //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
420	D-ABLAPL/20551/2025 ABLAPL/8229/2025	BAPINATH ROUT VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	SABARANG /125 /2025 () //
421	D-ABLAPL/20848/2025 ABLAPL/8230/2025	SUKANTA SAHOO @ BABULA SAHOO VS STATE OF ODISHA	BAMADEV BARAL VS	BADAMBADI /251 /2025 () //
422	D-ABLAPL/20598/2025 ABLAPL/8231/2025	K. SANKAR @ K. SANKRI @ KANDI SANKAR RAO VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	RAYAGADA TOWN /186 /2025 () //
423	D-ABLAPL/20854/2025 ABLAPL/8232/2025	ARATI NAYAK VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	BHARATPUR PS /291 /2025 () //
424	D-ABLAPL/20628/2025 ABLAPL/8233/2025	SHARMILA NAYAK VS STATE OF ODISHA	HIMANSU BHUSAN SUTAR VS	RAJKANIKA /219 /2025 () //
425	D-ABLAPL/20894/2025 ABLAPL/8234/2025	DILLIP KUMAR MOHANTY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	CDA-II /96 /2025 () //
426	D-ABLAPL/20638/2025 ABLAPL/8235/2025	BIGHNESWAR BARIK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	NILGIRI /203 /2025 () //
427	D-ABLAPL/20693/2025 ABLAPL/8236/2025	BISHAL NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA PS /271 /2025 () //
428	D-ABLAPL/20897/2025 ABLAPL/8237/2025	PRAKASH NAIK VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	S.P.(CID-CRL),CUTTACK /5 /2023 () //
429	D-ABLAPL/20704/2025 ABLAPL/8238/2025	PUSPANJALI PATRA VS STATE OF ODISHA	SARAT KUMAR JENA VS	SAHID NAGAR P.S. /319 /2023 () //
430	D-ABLAPL/20907/2025 ABLAPL/8239/2025	GEETANJALI NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POLASARA PS /143 /2013 () //
431	D-ABLAPL/20711/2025	SUKANTI MISHRA	JAYDEEP PAL	MAHILA P.S.(BBSR) /167 /2025

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/8240/2025	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/20913/2025 ABLAPL/8241/2025	SK. RIJUAN MAHAMMAD VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALASORE SADAR /181 /2025 () //
433	D-ABLAPL/20924/2025 ABLAPL/8242/2025	SANJEEB PATEL VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	S.P.(CID-CRL),CUTTACK /5 /2023 () //
434	D-ABLAPL/18604/2025 ABLAPL/8243/2025	DIBYA LOCHAN DIGAL VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	GOCHHAPADA /115 /2024 () //
435	D-ABLAPL/20564/2025 ABLAPL/8244/2025	DUKHASAN MAHANAND @ DIKSAN @ DIGASAN MAHANAND VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KOMNA PS /169 /2025 () //
436	D-ABLAPL/20937/2025 ABLAPL/8245/2025	KSHIRASAGAR MOHANTY VS STATE OF ODISHA	BIKRAM KUMAR NAYAK VS	/ /0 () //
437	D-ABLAPL/20780/2025 ABLAPL/8246/2025	HARIBANDHU MALLIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /203 /2024 () //
438	D-ABLAPL/20786/2025 ABLAPL/8247/2025	JITENDRA DAS VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	RASGOBINDPUR /125 /2025 () //
439	D-ABLAPL/20800/2025 ABLAPL/8248/2025	SANJAYA BEHERA @ SANJAY VS STATE OF ODISHA	KABIRAJ PRADHAN VS	KHANDAGIRI P.S. /442 /2025 () //
440	D-ABLAPL/20136/2025 ABLAPL/8249/2025	BISWARANJAN SAHOO VS STATE OF ODISHA	MAHIMANANDA SWAIN VS	TIRTOL /235 /2025 () //
441	D-ABLAPL/20481/2025 ABLAPL/8250/2025	ANU NAIK VS STATE OF ODISHA	PRANAY KUMAR MAHARAJ VS	KHANDAPARA /177 /2025 () //
442	D-ABLAPL/20028/2025 ABLAPL/8251/2025	BRISHNU RAY VS	PRANAB KUMAR DAS VS	UMERKOTE /82 /2021 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
443	D-ABLAPL/20801/2025 ABLAPL/8252/2025	STATE OF ODISHA KALPATARU DAS VS	BIBHU PRASAD CHHUALSINGH VS	// / /0 ()
444	D-ABLAPL/20748/2025 ABLAPL/8253/2025	STATE OF ODISHA ALOK BHOLA VS	SUBHASISH SATAPATHY VS	// / /0 ()
445	D-ABLAPL/20632/2025 ABLAPL/8254/2025	STATE OF ODISHA KANAN BIHARI SAHOO VS	DILLIP KUMAR PRADHAN VS	// CUTTACK VIGILANCE /15 /2025 ()
446	D-ABLAPL/20747/2025 ABLAPL/8255/2025	STATE OF ODISHA(VIG.) SK MAHIUDDIN AHAMAD @ MD. MOHIUDDIN AHAMAD VS	DILLIP KUMAR PRADHAN VS	// CUTTACK VIGILANCE /15 /2025 ()
447	D-ABLAPL/20817/2025 ABLAPL/8256/2025	STATE OF ODISHA(VIG.) RANJAN @ RANJAN KUMAR BARIK VS	ASHOK KUMAR SAHOO VS	// MAHAKALPARA /189 /2025 ()
448	D-ABLAPL/20783/2025 ABLAPL/8257/2025	STATE OF ODISHA SANTOSH KHILLA VS	PRASANTA KUMAR SAHOO VS	// POTTANGI /49 /2025 ()
449	D-ABLAPL/20943/2025 ABLAPL/8258/2025	STATE OF ODISHA HARIHAR BRAHMA VS	TUKUNA KUMAR MISHRA VS	// RAIGHAR /141 /2025 ()
450	D-ABLAPL/19994/2025 ABLAPL/8259/2025	STATE OF ODISHA GANESWAR SAHU VS	AMIT KUMAR NATH VS	// HINDOL /140 /2025 ()
451	D-ABLAPL/20790/2025 ABLAPL/8260/2025	STATE OF ODISHA BABUL BEHERA @ BINOD KUMAR BEHERA VS	SANGRAM KESHARI ROUT VS	// BYREE /142 /2025 ()
452	D-ABLAPL/18201/2025 ABLAPL/8261/2025	STATE OF ODISHA PHULA BEHERA VS	PRAJIT KUMAR PRADHAN VS	// ANGUL TOWN /360 /2019 ()
453	D-ABLAPL/19483/2025 ABLAPL/8262/2025	STATE OF ODISHA KUNA GHADEI @ GHADAI VS	PRAHALLAD MAHALI VS	// KENDRAPARA SADAR /247 /2025 ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
454	D-ABLAPL/20400/2025 ABLAPL/8263/2025	PARAMESWAR DAS VS STATE OF ODISHA	PRAHALLAD MAHALI VS	KUDANAGARI /3 /2023 () //
455	D-ABLAPL/20820/2025 ABLAPL/8264/2025	SOMANATH BEHERA @ SOMU VS STATE OF ODISHA	MAHES DAS VS	TOMANDO /135 /2023 () //
456	D-ABLAPL/20828/2025 ABLAPL/8265/2025	SARABAR KHAN VS STATE OF ODISHA	ANITA SAHOO VS	REMUNA /120 /2025 () //
457	D-ABLAPL/20831/2025 ABLAPL/8266/2025	JAGADISH SINGH VS STATE OF ODISHA	SIDHARTHA DAS VS	BARBIL /170 /2025 () //
458	D-ABLAPL/20992/2025 ABLAPL/8267/2025	MAHESWAR SAHOO @ SIPU SAHOO VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	DELANGA /183 /2025 () //
459	D-ABLAPL/20912/2025 ABLAPL/8268/2025	BUDHADEB SAMANTARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BOLAGARH P.S. /132 /2025 () //
460	D-ABLAPL/20960/2025 ABLAPL/8269/2025	PAYAL MUDULI @ DIPA VS STATE OF ODISHA	SARADA PRASAD DASH VS	DASPALLA /188 /2025 () //
461	D-ABLAPL/20975/2025 ABLAPL/8270/2025	BASUDEB JENA VS STATE OF ODISHA	NETRANANDA BISWAL VS	BALIKUDA /296 /2025 () //
462	D-ABLAPL/20220/2025 ABLAPL/8271/2025	KUSHA KANHAR VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /189 /2025 () //
463	D-ABLAPL/19160/2025 ABLAPL/8272/2025	LOKANATH BARAL VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	JANKIA P.S. /195 /2025 () //
464	D-ABLAPL/20862/2025 ABLAPL/8273/2025	IDUL KHAN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	JANKIA P.S. /215 /2025 () //
465	D-ABLAPL/20945/2025	SHITAL KUMAR SAHU	MRUTYUNJAY PAGAL	SABARANG /125 /2025

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/8274/2025	VS STATE OF ODISHA	VS	() //
466	D-ABLAPL/20835/2025 ABLAPL/8275/2025	CHANDRA @ CHUNCHU PRASAD VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	BELPARA /93 /2025 () //
467	D-ABLAPL/20201/2025 ABLAPL/8276/2025	SAPAN PAHI @ SAPAN PRADHAN VS STATE OF ODISHA	SK. ZAFARULLA VS	/ /0 () //
468	D-ABLAPL/20947/2025 ABLAPL/8277/2025	CHANDAN DAS VS STATE OF ODISHA	MRUTYUNJAY PAGAL VS	SABARANG /125 /2025 () //
469	D-ABLAPL/20486/2025 ABLAPL/8278/2025	ARABINDA MAHALIK VS STATE OF ODISHA	SK. ZAFARULLA VS	BAUNISUNI /108 /2025 () //
470	D-ABLAPL/20834/2025 ABLAPL/8279/2025	SATYAJIT PRADHAN @ BIKI VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	KHANDAGIRI P.S. /98 /2021 () //
471	D-ABLAPL/20949/2025 ABLAPL/8280/2025	RAJESH KUMAR MOHAPATRA @ PINTU MOHAPATRA VS STATE OF ODISHA	MRUTYUNJAY PAGAL VS	SABARANG /44 /2024 () //
472	D-ABLAPL/20265/2025 ABLAPL/8281/2025	HALADHAR MALIK VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /290 /2025 () //
473	D-ABLAPL/21049/2025 ABLAPL/8282/2025	SUDHIR KUMAR SARANGI VS STATE OF ODISHA	GOKULANANDA PARIDA VS	BADSAHI /224 /2025 () //
474	D-ABLAPL/20523/2025 ABLAPL/8283/2025	GOPAL BEHERA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	LARAMBA /127 /2021 () //